

ITEM NO.802
(mentioning)

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Civil Appeal No. 6588-90/24 @ D. No. 11847/23 (Ram Kumar Singh Vs.
State of U.P.)

Date : 06-01-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Kartikeya Bhargava, AOR

Mr. Anurag Ojha, AOR (mentioned by)

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Abhishek Kumar Singh, AOR
Ms. Shalini Chandra, AOR

UPON being mentioned, the Court made the following

O R D E R

Upon being mentioned by the counsel for the appellant, we
are of the view that no order is required to be passed in
respect of early listing plea.

[DEEPAK JOSHI]
ASTT. REGISTRAR-cum-PS

[KAMLESH RAWAT]
ASSISTANT REGISTRAR